



F. No. A-11013/07/2018-Ad. IV
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

1st Floor, 'A' Wing, HUDCO Vishala Building
Bhikaji Cama Place, R.K.Puram, New Delhi-110066
Dated the July 2022

To

All Pr. Chief Commissioner/Pr. Director General
Chief Commissioners/Director General
Pr. Commissioners/ Pr. Additional Director General
Commissioners/ Additional Director General and Commissioners-in-charge of
Directorates under Central Board of Indirect Taxes and Customs.

Subject: Corrigendum to Board's letter F.No. A-11013/07/2018-Ad.IV dated 25.04.2022 regarding revised allocation of posts of Staff Car Drivers in various grades under CBIC.

Sir/Madam,

Attention is invited to Board's letter F.No. A-11013/07/2018-Ad.IV dated 25.04.2022 whereby revised sanctioned strength of Staff Car Drivers in various grades in CBIC was conveyed. In that letter at S.No. 20 of Enclosure 3, '0' post in the Driver Grade-III allocated to Nagpur GST Zone may be read as '2' posts. Other things will remain unchanged.

Yours faithfully,

(BISWAJIT SARKAR)
Under Secretary to the Govt. of India
Tele. No.: 011-26162673

Copy to:

1. PS to Finance Minister
2. PS to MoS (Finance)
3. PPS to Secretary (Revenue)
4. Chairperson, CBIC
5. All Members, CBIC
6. The Director General, HRM-I, DGHRD, New Delhi
7. The ADG, HRM-II, DGHRD, New Delhi w.r.t letter HRM-II/MISC/61/2021 dt. 04.07.2022
8. Principal Chief Controller of Accounts, CBIC
9. All PAOs, CBIC
10. DS (Ad.III.B)
11. Webmaster, DG, Systems & Data Management – for uploading the same on CBIC website
12. Guard File/Sanction Folder

(BISWAJIT SARKAR)
Under Secretary to the Govt. of India
Tele. No.: 011-26162673

Signed by Biswajeet
Sarkar
Date: 11-07-2022 14:40:18